

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : P.UBAID, JUDGE

DATE OF APPOINTMENT : 01.01.2014

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
9.73 cents in R.S 248/8 29 ½ cents & 12 ¼ cents in R.S No.252/2 30.52 cents in R.S 263/13 2/16 share in 1.30 acres of property in R.S 224/2		₹ 20,193/-	Nil		Nil

LIABILITIES

Particulars:-

1. Housing loan - ₹ 8,60,000/- (approximately)
2. Vehicle loan - ₹1,10,000/- (approximately)
3. P.F. Loan - ₹1,00,000/- (approximately)

Note:- Further details available with the Hon'ble Chief Justice



ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : PUBAID

NAME OF THE SPOUSE : SAMEERA UBAID

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Nil	40 sovereigns	2001 Model TVS Scooty KL-8 S- 1368	Nil

LIABILITIES

Particulars

1.

2.

Note:- Further details available with the Hon'ble Chief Justice

